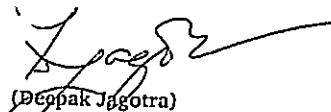


Website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI.

ORDER

It is hereby ordered that Ms. Ravinder Bedi, Additional District Judge-02, posted at Shahdara District, Karkardooma Courts, Delhi, shall hold the Court in Court Room No.52, 2nd Floor, B-Block, Karkardooma Courts, Delhi, with immediate effect.



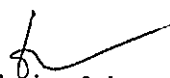
(Deepak Jagotra)
Principal District & Sessions Judge : East District
Karkardooma Courts, Delhi.

No. 554-221 /Pr. D&SJ (East)/KKD/Delhi

Date: 18/7/2022

Copy for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District Judge & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
5. The Administrative Civil Judge, East, North-East & Shahdara District, Karkardooma Courts, Delhi.
6. Officers Concerned.
7. The Chief Public Prosecutor, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
8. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. The Incharge, Care Taking Branch/Facilitation Centre/PRO/Computer Branch/CMM Office, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
10. Notice Board.
11. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
12. For uploading on IAYERS.
13. Concerned File.



Principal District & Sessions Judge : East District
Karkardooma Courts, Delhi.